

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

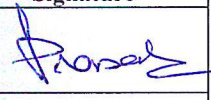
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.02.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 2/7/HDB/2020 ✓
NAME OF THE COMPANY	Dharti Dredging And Infrastructure Ltd
NAME OF THE PETITIONER(S)	Federal Bank
NAME OF THE RESPONDENT(S)	Dharti Dredging And Infrastructure Ltd
UNDER SECTION	7 OF IBC ✓

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Srinivas Anithoor	Adv.	for Srinivas - Kopel	

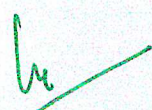
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVA S Ran Prasad	Adv.	9440236074	

ORDER

Counsels representing both sides are present. Counter not filed. Counsel for the Respondent stated that they are making efforts to settle the matter and prayed time for submitting the outcome of the discussions. At his request, time is enlarged. Failing to settle the matter, Respondent is directed to file counter on or before next date of hearing. Put up the matter on 17.03.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL